

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 750 of 2019 in
DFR NO. 1498 OF 2019

Dated: 13th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Chettinad Cement Corporation Ltd. ... Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent (s) : -

ORDER

Issue notice to the Respondents on the I.A. No. 750 of 2019 (Appln. for condonation of delay) as well as on the main appeal returnable on 10.07.2019. Dasti, in addition, is permitted.

List the matter on **10.07.2019.**

(S.D. Dubey)
Technical Member
Pr/kt

(Justice Manjula Chellur)
Chairperson